

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 428**  
**IA/5413/ND/2022 in IB/242/ND/2019**

**IN THE MATTER OF:**

Union Roadways Ltd	...	Applicant
Versus		
Icon Cables Ltd	...	Respondent

**Under Section 9 of IBC, 2016**

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Akash Katiyar, Adv., in IA-5413/2022

For the RP : Ms. Shivani Jaiswal, Adv. for Erstwhile  
Resolution Professional

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **19.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**